

(b) and (c) The Government of National Capital Territory (NCT) of Delhi has reported that except a few schools, all the unaided private recognized schools under Directorate of Education, Government of NCT of Delhi have implemented the Delhi High Court's order dated September 2012 by making the buildings barrier free so as to provide access to persons with disability. Further, 290 schools have appointed Special Educators. Directorate of Education, Government of NCT of Delhi has issued directions on 19th February, 2013 to all unaided private recognized schools to appoint Special Educators.

### **Kendriya Vidyalayas in Rajasthan**

†2407. SHRI ASHK ALI TAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and locations of Kendriya Vidyalayas (KVs) being run in Rajasthan and the details thereof;

(b) whether the Central Government proposes to set up new KVs in the State and if so, the locations and the number of KVs to be set up; and

(c) whether Central Government has reserved some seats for the admission of the children of the employees of the State Government in KVs and if so, the number thereof and if not, whether Government intends to reserve some percentage of seats for them; the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) At present there are 64 Kendriya Vidyalayas (KVs) in the State of Rajasthan. The details are given in Statement (*See* below).

(b) During the year 2013-2014 the Government had sanctioned 54 new Kendriya Vidyalayas (KVs) under Civil/Defence sector across the country, out of which 05 were in the State of Rajasthan at Jaisindhar, Hanumangarh, Bundi, Dausa and Jalore.

(c) In all the civil sector Kendriya Vidyalayas, where the land is provided by the State Government, 05 seats in each section of class I and 10 seats in all other classes put together are reserved every year for the children of State Government employees.

#### *Statement*

*List indicating the locations of Kendriya Vidyalayas functioning  
in the State of Rajasthan (as on 28.11.2014)*

Sl.No.	Location of K.V.	Sl.No.	Location of K.V.
1.	Ajmer No. I (CRPF)	3.	Alwar
2.	Ajmer No. II (CRPF)	4.	Anoopgarh (BSF)

†Original notice of the question was received in Hindi.

Sl.No.	Location of K.V.	Sl.No.	Location of K.V.
5.	Banswara	32.	BSF Campus Raisinghnagar
6.	Baran	33.	Khetri Nagar, Distt. Jhunjhunu
7.	Beawar, Ajmer	34.	Deogarh, Distt. Rajsamand
8.	Bharatpur	35.	Bsf Khajuwala, Distt. Bikaner
9.	Bhilwara	36.	Inderpura, Distt. Jhunjhunu
10.	Churu	37.	Jalore, Distt. Jalore
11.	Dabla (BSF)	38.	Tonk, Distt Tonk
12.	Deoli (CISF)	39.	Banar
13.	Gangapur City	40.	Bikaner No. I (Sagar Road)
14.	Jaipur No. I (Bajaj Nagar)	41.	Bikaner No. II (Jaisalmer Road)
15.	Jaipur No. III (MREC)	42.	Bikaner No. III Nal (AFS)
16.	Jaipur No.V (Mansarover)	43.	Itarana
17.	Jaipur No.VI (Pratap Nagar) (Sec. III)	44.	Jaipur No. II (Cantt)
18.	Jhalawar	45.	Jaipur No.IV (Khatipura)
19.	Jhunjhunu	46.	Jaisalmer (AFS)
20.	Jodhpur (BSF)	47.	Jalipa Cantt
21.	Karauli	48.	Jodhpur No. I (AFS)
22.	Kota No.II	49.	Jodhpur No. I (Army)
23.	Mountabu (CRPF)	50.	Jodhpur No. II (AFS)
24.	Phulera	51.	Jodhpur No. II (Army)
25.	Pokhran (Bsf)	52.	Kota No. I
26.	Sawai Madhopur	53.	Lalgarh Jattan
27.	Sikar	54.	Nasirabad
28.	Udaipur No. I (Pratap Nagar)	55.	Shri Ganga Nagar Cantt
29.	Dungar Pur	56.	Suratgarh No. I (AFS)
30.	Chittorgarh	57.	Suratgarh No. II (AFS)
31.	BSF Ramgarh, Distt. Jaisalmer	58.	Suratgarh No. II (Cantt)

Sl.No.	Location of K.V.	Sl.No.	Location of K.V.
59.	Udaipur No. II	62.	Avikanagar (SWRI)
60.	Uttarlai	63.	Suratgarh STPS
61.	Anta (AGPP)	64.	Chhabra Thermal Power Project

**Inclusive education for disabled girls and women**

2408. SHRIMATI KANIMOZHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what measures Government has taken to ensure inclusive education at all levels specifically for girls and women with disabilities;

(b) whether any steps have been taken to include inclusive education as an integral part of core teacher training curricula for all teachers, in both urban and rural areas; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Under Sarva Shiksha Abhiyan (SSA), States and UT's are assisted to enrol children with special needs (CWSN) in schools, through early identification, assessment camps, distribution of aids and appliances, appropriate teaching learning equipments, training of teachers in inclusive strategies, barrier free school infrastructure as well as home based learning methods. As per Unified District Information System for Education (UDISE) 2013-14, 25.03 lakh CWSN are enrolled in schools which included 10.71 lakh girls with special needs. 2.06 lakh CWSN including 91318 girls with severe profound disabilities are being covered under home based education. Besides, 6887 girls with special needs are covered through Kasturba Gandhi Balika Vidyalayas in educationally backward blocks.

At the secondary level, CWSN are provided assistance under the Inclusive Education for Disabled at Secondary Stage (IEDSS) component of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA). Girls with disabilities, in addition to availing facilities under other scheme components for girls' education, are given an additional stipend @200 per month per girl child at the secondary level. The Government has also introduced the Saksham Scholarship Scheme to provide encouragement and support to 1000 differently abled students to pursue technical education in a year.

(b) and (c) All schemes for school education development include training modules for gender sensitization and inclusive education as part of the annual refresher training of inservice teachers. In addition, specialized training to handle teaching learning practices with children of different types of disabilities are also under taken.